

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 11-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.188 of 2017 (SZ)	C.H.Balamohan Pudhucherry Vs The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A Counsel for Applicant M/s. K.R. Harin for R2,R3 & R5 M/s. G.Dhamodaran for R6 M/s. S.Padma for R7	For Reply of R1 to R7
2	Appeal No.18 of 2017 (SZ)	C.H.Balamohan Pondicherry Vs The Union of India Rep.,by its Secretary to the Government, The Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s.Yogeshwaran Counsel for Appellant Mr.Syed Nurullah Sheriff for R1 & R2 M/s. M.K.Subramanian E.Manoharan for R3	For Reply of R1

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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.57 of 2017 (SZ)	Heritage Estate Apartment Owners Association Rep.,by its President Mr.Shivakumar.S Vs Ministry of Environment & Forest, Union of India, Through Secretary, New Delhi and 9 others	M/s. Yogendran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 & R6 M/s. Devraj Ashok for R2,R4,R5,R9 M/s. Ajay Nandalike for R3	For Reply of R1 & R8

			M/s. K.G.Vasudevan for R7 M/s. T.V.Sekar for R8 M/s. Giridhar & Sai for R10	
2	Application. No.181 of 2017(SZ)	P.Dhanapal, Kodaikanal, Dindugal District Vs State of Tamil Nadu Rep.,by its Secretary to Government, Environment and Forests Department, Secretariat, Chennai and 6 others	M/s. M.Kamalanathan Counsel for Applicant M/s. M.K.Subramanian for R1,R2,R4,R5 M/s. H.Yasmeen Ali for R3	MoA & Reply of R1 to R7

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